

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) The National Action Plan on Climate Change (NAPCC) was released on June 30, 2008 outlining India's strategy to meet the challenge of Climate Change. All the eight National Missions under NAPCC have been approved by Prime Minister's Council on Climate Change in the year 2011. The NAPCC does not have any specific target for the Eleventh Five Year Plan.

(c) to (e) Prime Minister's Council on Climate Change regularly reviews the matter connected with Climate Change including the implementation of the NAPCC. Meetings of Prime Minister's Council on Climate Change were held during May, 2011 and November, 2011, to monitor status of implementation of all the eight National Missions under NAPCC.

Construction of housing projects on wetlands

22. SHRI Y.S. CHOWDARY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government has received any complaints against the developers for construction of housing projects on wetlands; and

(b) if so, the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) Yes, Sir. A complaint was received regarding reclamation of wetland habitats in Bil Akbarpur, Greater Noida for township. A central team was sent to site to verify facts and on the basis of field inspection, a show cause notice was served to the builders. They were directed to stop any construction/earth filling/land reclamation work in the vicinity of wetlands and lands having the characteristics of wetlands.

Increase in lion population in Gir

23. SHRI BAISHNAB PARIDA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that the rise in the number of Asiatic lions is posing a number of challenges;

(b) whether it is also a fact that the reserve forest area of Gir can ideally handle around 300 lions as per the census out last year; and

(c) if so, the details of steps the Ministry is taking to save lions from falling into open wells?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) The lion population in Gir is managed by the State Government of Gujarat. The Ministry has not received any reports from the State Government, related to any challenges due to rise in number of lions.

Ban to tourism in core inviolate areas reserved for tigers

24. SHRI GOVINDRAO ADIK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that the Ministry has asked States to acquire 800 to 1000 square km. to provide core inviolate (empty) areas for tigers and ban tourism there;

(b) if so, the details thereof;

(c) whether Government will provide financial assistance to States to acquire such areas;

(d) whether this action would affect the tourism industry; and

(e) if so, the reaction of Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a), (b) and (c) As per scientific empirical data, an inviolate area of 800-1200 sq. km. is required to sustain a population of tiger. Accordingly, guidelines have been issued to tiger States. Under the ongoing Centrally Sponsored Scheme of Project Tiger, the relocation package has been enhanced from Rs. 1 lakh per family to Rs. 10 lakhs per family, besides 100% central assistance for acquisition of non-forest land falling in core areas to make inviolate.

(d) and (e) A valuable population of tiger/wildlife would foster tourism. Advisories have been issued to tiger range States for regulating tourist visitation in tiger reserves.

Reservation in promotion for all categories

25. SHRI AMBETH RAJAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether reservation in promotion is strictly followed and implemented in the Ministry as per the provisions made in the Constitution through the 77th amendment;

(b) if so, the details of promotion during the last five years in all categories;

(c) if not, the reasons therefor; and

(d) the tentative time by when the same will be completed?;

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) Yes, Sir.